(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	54572048	1	53018186	16.05	0	1553862	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	322397394	1	2350311	0.71	0	320047083	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	1772737391	1	35569950	10.77	0	1737167441	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	239364063	4	239364063	72.47	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
Total		10	2389070896	7	330302510	100.00	0	2058768386	0	

Name of the Corporate Debtor: U P Bone Mills Pvt. Ltd; Date of Commencement of CIRP: 26-10-2023; List of Creditors as on: 11-04-2024; Name of IP: Mr. Mohinder Singh; Process Number: 1; Last 5 digitof registration number: 11046